

(d) the steps taken to prevail upon those State Governments to bring down the prices of sugar-cane; and

(e) the alternative steps taken by the Government to assist the sugar mills which are facing crisis on account of the steep increase in the price of sugar-cane?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) and (c). Government has not received notice of closure of any sugar mill till yet.

(d) The Central Government has written to State Governments of sugar producing States requesting them to bear in mind the implications of announcing excessive state advised cane prices, which if not kept under check would lead to accumulation of cane price arrears and breed sickness in the industry.

(e) In order to improve the viability of sugar factories, Central Government had taken various measures such as continuation of levy to free sale ratio at 45 : 55 and announcement of higher free sale quota on sugar production achieved during the early crushing period 1st October, 1991 to 15th November, 1991. Ex-factory levy sugar prices for 1991-92 season would also be revised.

#### Raids on Public Distribution Centres in Delhi

2063. SHRI CHANDRESH PATEL:  
SHRI SURYA NARAYAN:

Will the PRIME MINISTER be pleased to state:

(a) the number of public distribution centres raided in Delhi during the year 1990-

91 and the current year upto November, 1991;

(b) the details of the raid; and

(c) the number of persons found guilty and the details of the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) and (b). Details of the raids made are as follows:

	(Jan. to Dec. 1990)	(Jan. to 15th Nov. 1991)
F.P. Shops	291	915
K.Oil Depot	140	479
Coal Depot	...	12
Total	431	1406

(c) Action has been taken against 159 persons in 1990 and 557 persons in 1991 as a result of these raids. Details of action taken against them are indicated below:-

	(Jan. to Dec. 1990)	(Jan. to 15th Nov. 1991)
FIRS	5	55
Persons arrested	6	80
Departmental action	148	422
Total	159	557

#### Tube-Wells in Orissa

2064. SHRI SUBASH CHANDRA NAYAK: Will the PRIME MINISTER be

pleased to state the details of the Centrally Sponsored Scheme to provide Tubewells/ Million Wells in respect of Kalahandi District of Orissa alongwith the reasons for non-implementation of this programme in the Adivasi/Harijan Bastis of the district?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): Million Wells Scheme (MWS), a Sub-scheme of Jawahar Rozgar Yojana (JRY), has been launched with the objective of providing open irrigation wells free of cost to poor, small and marginal farmers belonging to Scheduled Castes/ Scheduled Tribes (SCs/STs) and freed-

bonded labourers. The allocation under MWS is intended for open-wells only and tube-wells and bore-wells are not to be taken up under this scheme. However, where wells are not feasible due to geological factors, the funds under MWS can be utilised for other schemes of minor irrigations like irrigation tanks, water harvesting structures and also for the development of lands of SCs/STs and freed-bonded labourers.

The details regarding the funds available (Carry-over from the previous year + funds released) and expenditure incurred in Kalahandi district of Orissa under MWS during 1989-90, 1990-91 & 1991-92 are as under:-

(Rs. in lakhs)

Year	Funds Available			
	Carry-over from the Previous Year	Funds Released	Total	Expenditure
1989-90	237.41	61.15	298.56	276.74
1990-91	21.82	457.40	479.22	170.33
1991-92	308.89	148.50*	457.39	214.10**

According to the reports furnished by the State authorities, 6380 wells had been constructed under the programme till date.

\*Allocation.

\*\*Upto date.

#### ESI Hospital in Kerala

2065. SHRI KODIKKUNNIL SURESH: Will the PRIME MINISTER be pleased to state:

(a) the criteria for starting new ESI hospitals in the country;

(b) the number of ESI hospitals sanctioned during the current year;

(c) whether the Kerala Government has requested the Union Government to start a new ESI hospital in Kerala; and

(d) if so, the details of the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) New ESI hospitals are sanctioned by the ESI Corporation